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ever, HUDCO is assisted by ihe Govt. of finance housing projects for the poorer sections in urban and rural areas. HUDCO is interest rates range from 7 per cent for EWS category in rural areas to 16 per cent for High Income Group and Commercial housing projects. The other Housing Finance Institutions, have to stucture their lending rates according to guidelines issued by the National Housing Bank.

The Reserve Bank of India have lecent-ly issued guidelines to the commercial banks prescribing rates of interest for different categories of housing loan to individual borrowers which ranges from 10 per cent to 15 per cent for loans upto Rs. 2 lakhs and 18.5 per cent for loans beyond Rs. 2 lakhs.

Housing loans upto Rs. 5000'- are also available at 4 per cent interest to families belonging to Scheduled Castcs'Scheduled Tribes, subject to their satisfying the income criteria under DRI Scheme. Scheduled commercial banks have also since been advised by RBI to charge interest rates on Housing Finance granted by them to: intermediary agencies (i.e. Housing Finance Institutions, Housing Boards ind other agencies) for onleading to ultimate beneficiaries at a rate of 1.5 percentage points below the minimum rate applicable for credit limits in the category of above Rs. 2 lakhs. As per the existing interest rate structure, this rate work out to 17 per cent p.a.

The interest rates on loans to be charged by housing finance institutions in respect of those loans for which they want to, claim refinance from National Housing Bank (NHB) varies from 10 per cent to 15 per cent depending on quantum of loans not exceeding Rs. 2.00 lakhs. Loans beyond Rs. 2.00 lakhs are charged at minimum rate of 16 per cent by the National Housing Bank.

The National Housing Bank has introduced a scheme called Home Loan Account Scheme. This is a contractual loan linked deposit scheme. The depositors are paid 10 per cent rate of interest and the interest charged fromi them by the appioved lending institutions for housing loan are as follows:-----

Loan Amount			Interest Rate
Upto Rs. 50,000			10.5%
50,0011,00,0 00			12.0%
1,00,001 - 2,00,000	•		13.5%
Above 2,00,000 .		•	14.5%

The recent budget has announced *s* tension of tax benefit to similar contra tual saving schemes floated by HUD and public housing agencies. Such schen will help to reduce the interest tates housing loans.

Purchase of inputs by Steel Authority Inda Limited

1849. PROF. SAURIN BHATTACH. RYA: Will the Minister of STEEL pleased to state:

(a) whether the Steel Authority India Limited is still importing some put every year for production of si in the country as a result thereof tt import Bill is on the increase;

(b) whether some of the items finished steel are also included ey year in their 'mport bill despite the) capacities of existing plants of SA are lying unutilised for such items;

(c) if so the details thereof; and

(d) the action being taken to rec the import?

THE MINISTER OF STATE (ISI PENDENT CHARGE) OF THE NISTRY OF STEEL (SHRI SONTC MOHAN DEV): (a) Yes, Sir.

(b) and (c) Yes, Sir, SAIL* in 19 89 and 1989-90 were canalising age for the import of 'Hot Rolled Grils, imported the same in order to mgjst gap between domestic production

demand. The quantities imported of this item were:

Year				Quantity arrived (In '000 tonnes)	
1988-89			•	134.5	
1989-90				115.0	

(<i) Efforts are continuously being made to increase production. However, the level of imports depends on the availability of the same both in quantitative and qualitative terms, from indigenous sources.

Railway Hospitals in the country

1850. PROF. SAURIN BHATTACHAR-YA): Will the Minister of RAILWAYS be pleased to state;

(a) the details and places of location of railway hospitals presently working in the country alongwith the availability of beds in each of them;

(b) whether it is a fact that due to rise in the number of railway employees and with the dearth of hospital facilities not much treatment can be rendered by these hospitals;

(c) whether the existing hospitals are sometime unable to cope with the prob lems of railway accidents;

(d) whether in order to reduce such pressures the Southern Railways had acquired since 1988 some imported equipment for post-operative treatment, physiotherapy treatment etc. from abroad;

(e) whether similar equipment has not yet been provided in other hospitals till now; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) A statement is attached.

(b) and (c) No, Sir. 461

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(d) Nothing specific has been imported for accident relief, post operative treatment or physiotherapy treatment,

to Questions

(e) and (f) Do not arise.

Statement

Regarding	Railway	Hospitls	in	the
	Cou	ntry		

5. No.	Hospital _s	Bed Strengto
1	2	3
Central Rai	Tway	
1. Central Bomba	Hospital. Byculla, y	366
2. Division	na] Hospital, Kalyan	95
3. Division	nal Hospital, Bhusaval	230
4. Divisio	nal Hospital, Jhansi	180
5. Division	nal Hospital, Nagpur	185
6. Division	nal Hospital, Jabalpur	125
7. Divisio: Sholapı	nal Hospital. 11	89
8. Division	nal Hospital, Manmad	24
9. Sub-Div Igatpur	visional Hospital, i	70
10. Sub-D	ivisional Hospital, Bin	a 37
11. Sub-Div Khurdv	visional Hospital, vadi	34
12. Sub-Div Daund	visional Hospital,	30
13. Sub-Di Itarsi	visional Hospital,	25
14. Sub-Di New H	visional Hospital, Katni	25
Eastern Rai	lwa _y	
	l Hospital, B.R. Singh al Sealdah.	411
16. Divisio	nal Hospital, Howrat	171 i
17. Divisio	nal Hospital, Asanso	1 220
18. Divisio	nal Hospital, Dhanbad	106
	onal Hospital, ghaharai	158
20. Divisio	mal Hospital, Danapu	r 202
21. Divisio	mal Hospital, Malda	100